

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 2911  
TO BE ANSWERED ON 04.01.2018

**MIGRATION FROM RURAL TO URBAN AREAS**

**2911. PROF. CHINTAMANI MALVIYA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the villages in comparison to cities have low employment opportunities in the country and if so, the details thereof;
- (b) whether the migration from rural to urban areas has increased due to low employment opportunities and if so, the details thereof;
- (c) whether the Government has fixed the accountability of any authority in this regard; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI RAM KRIPAL YADAV)**

(a) : The rural economy in India is generally characterized by disguised unemployment and under employment, indicating comparatively lesser employment opportunities in rural areas than in urban areas.

(b) : The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities. The findings of Independent studies conducted by the Ministry of Rural Development indicate that out-migration from villages has gone down due to implementation of Mahatma Gandhi NREGS.

(c) & (d): The Ministry of Rural Development has evolved a comprehensive multi-level and multi-tool system of Monitoring and Evaluation for the implementation of its programmes comprising of (i) District Development Coordination and Monitoring Committee (Disha), (ii) Review by the Union Ministers (iii) Performance Review Committee (iv) Vigilance & Monitoring Committees (v) National Level Monitors (vi) Area Officers Schemes (vii) Concurrent Evaluation & (viii) Impact Assessment Studies, This ensures accountability and transparency in programme implementation.

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